

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

38

T.C.P. No. 53/(MAH)/2010

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: M/s. The Emerald Company Ltd. & Ors.

V/s
M/s. Laxmi Asbestos Products Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241-242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Aastha Arora i/b Khaitan & Co. Per Petitioners	Advocate	Aastha Arora
2.	M. R. Bantwala for Respondent no/2	Advocate	M. R. Bantwala
3.	Ms. Khursheed Vajifdar i/b. J. Sagar Associates for R. 1, 3 to 11 & 13	Advocate	K. Vajifdar

ORDER

TCP 53/397-398/NCLT/MB/MAH/2010

At request of the parties, list this matter on 30.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)